

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 11-10-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.K.Luikang Michael,Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has filed the spare copy for issuance of notice to the sole respondent, but he has not furnished the fresh particulars. Four weeks' time, as a last chance is given to file the same whereafter, notice shall be issued.

List the matter again on 11.12.2018.

RAJESH KUMAR GOEL
Registrar

SB